

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1008  
ANSWERED ON:23.11.2007  
CONSTRUCTION OF SEEPAT POWER PROJECT  
Ajgalley Shri Guharam

**Will the Minister of POWER be pleased to state:**

- (a) the number of land owners displaced as a result of acquisition of land for Sipat Power Project;
- (b) the number out of these persons provided regular employment;
- (c) whether the Government has announced that 300 MW power from the first unit of the 500 MW Sipat Power Project would be given to Chhattisgarh; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) : The total number of Project Affected Persons (PAPs) in the land acquired by NTPC Ltd. for Sipat Super Thermal Power Project (STPP) is 3106. However, there are no homestead oustees in the project.

(b) : Till date, 43 number of PAPs have been provided regular employment at NTPC Ltd.'s Sipat STPP and the recruitment process for further employment continues.

(c) & (d) : During the inauguration of the 765 kV transmission system at NTPC Sipat on 20.01.2007, it was favourably considered to allocate 300 MW of power from Sipat STPP to Chhattisgarh State for a period of one year since the commissioning of the first unit. Chhattisgarh has been allocated 158 MW from the Stage II (2x500 MW) of Sipat STPP based on the Central Formula for allocation. Chhattisgarh has also been allocated additional unallocated power of about 75 MW from the pool of unallocated power of Central Generating Stations in the Western Region with effect from the date of commercial operation of the first unit of Stage II of Sipat STPP, keeping in view the shortage of power in Chhattisgarh as well as that of other States/UTs in the Region.

Besides the above, Chhattisgarh has been allocated 313 MW of power from Stage- I (3x660 MW) of Sipat STPP. Chhattisgarh will also get allocation from the unallocated quota of Sipat STPP Stage I.